

Status of NESIDS projects

2873. PROF. M. V. RAJEEV GOWDA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the number of projects that have received 40 per cent share of the funding out of the 22 projects and the number of those that have received 60 per cent share of the funding under the North East Special Infrastructure Development Scheme (NESIDS);

(b) the details of these projects, sector-wise and State-wise; and

(c) by when the selected projects would be completed, project-wise?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) and (b) Till date, the Ministry of Development of North Eastern Region has sanctioned 39 projects with approved cost of ₹ 1163.84 crores under North East Special Infrastructure Development Scheme (NESIDS), along with releasing of ₹ 10 lakhs to enable the State Government to initiate and finalize the tender formalities. As per scheme guidelines, balance of first installment of 40% of admissible cost is released on submission of copy of work order by the State Government. Accordingly this Ministry has so far released 40 per cent of the cost in 6 projects. Sector-wise and State-wise details of these projects are as under:—

Sl. No.	State	Project Name	Date of Sanction	Approved cost (₹ in crore)
1	2	3	4	6
Road and Bridges				
1.	Manipur	Development of Road Connectivity from Khabam Lamkhai to Hannaching Heingang via Marjing Polo Complex, Heingang Ching, Imphal East for promoting Tourism	12/10/2018	25.48
2.	Sikkim	Underground Parking Space at Namchi	9/12/2018	14.77
3.	Sikkim	Construction of two lane balanced cantilever bridge over river Kanaka at Kayum Dzongu in North Sikkim	9/12/2018	88.54

1	2	3	4	6
4.	Assam	Construction of three lane Road over Bridge at Jorhat in replacement of Railway LC gate No. ST-58 on Naali, Jorhat in Assam during 2018-19	8/30/2018	67.76
Water Supply				
5.	Manipur	Water supply distribution network for Churachandpur for promoting tourism in Manipur	9/14/2018	20.00
6.	Manipur	Augmentation of Senapati District Head Quarter Water Supply Scheme for promoting tourism	9/14/2018	30.00

Second installment of balance 60% is released once the State Government mandatorily submits Utilisation Certificates for 75% of first installment released and commensurate physical progress duly signed by the Head of designated agency and countersigned by Planning Secretary of the State Government along with other requisite documents. Till date, second installment of 60% has not been asked for by the State Governments in any of the projects sanctioned under NESIDS.

(c) The time-frame, in which the sanctioned projects are usually completed, varies from 1 year to 3 years.

New initiatives through national E-Governance plan

2874. DR. VINAY P. SAHASRABUDDHE: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the new initiatives, if any, taken up by the Ministry during the last three years through the National e-Governance plan;

(b) in what manner e-Governance has helped in increasing citizen participation through information sharing and consultation and the steps, if any, that are being planned to further increase citizen participation in the coming five years; and

(c) the estimated amount spent by the Ministry under the above mentioned plan during the last three years?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) National e-Governance Plan (NeGP) initiated in 2006, has been subsumed under Digital India programme which was approved on